

ITEM NO.6

REGISTRAR COURT. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 1730/2018

MATHALA CHANDRAPATI RAO

Appellant(s)

VERSUS

MEMBER SECRETARY, ODISHA STATE POLLUTION CONTROL BOARD &  
ORS.Respondent(s)

WITH

C.A. No. 1729/2018 (XVII)

( FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 26118/2024)

Date : 03-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Dubey, Adv.  
Mr. Ashutosh Dubey, AOR  
Mr. Abhishek Chauhan, Adv.  
Mrs. Rajshri Dubey, Adv.  
Ms. Rajshri Dubey, Adv.  
Mr. Amit P Shahi, Adv.  
Mr. H.b. Dubey, Adv.  
Mr. Amit Kumar, Adv.  
Mr. Gaurav Yadav, Adv.

For Respondent(s)

Mr. Tejaswi Kumar Pradhan, AOR  
Mr. Manoranjan Paikaray, Adv.  
Mr. Shashwat Panda, Adv.  
Mr. Ritwik Kumar, Adv.

Mr. Aldanish Rein, AOR

Contd...

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UPON hearing the counsel the Court made the following  
O R D E R

Both matters

Opportunity to common respondent nos. 1 and 2 to file counter affidavit has already been declined.

Counter affidavit on behalf of common respondent no.4 is already on record.

Service is complete on common respondent nos. 3,5 and 7 but none has entered appearance.

Common respondent no.6 has been deleted from the array of parties vide Hon'ble Judge in Chambers order dt.15.03.2024.

Registry to process the matters for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA  
Registrar